

**GOVERNMENT OF INDIA**  
**MINISTRY OF INFORMATION AND BROADCASTING**

**LOK SABHA**  
**UNSTARRED QUESTION NO.730**  
**(TO BE ANSWERED ON 23.07.2021)**

**RECOVERY FROM PRODUCERS OF TV SERIALS**

**730. SHRIMATI JYOTSNA CHARANDAS MAHANT:**

**Will the Minister of INFORMATION AND BROADCASTING be pleased to state:**

- (a) whether several crores of rupees of Doordarshan are pending for recovery from producers of TV serials for the past many years;**
- (b) if so, the details of such producers/TV serial companies indicating the amount to be recovered; and**
- (c) the concrete steps being taken to recover the huge amount from these producers/TV serial companies?**

**ANSWER**

**THE MINISTER OF INFORMATION AND BROADCASTING; AND  
MINISTER OF YOUTH AFFAIRS AND SPORTS (SHRI ANURAG SINGH  
THAKUR)**

**(a) to (c) No, Sir. However, Prasar Bharati has informed that Doordarshan sells time slots in its channels to interested accredited agencies to air sponsored programmes on those slots in compliance with Doordarshan's Programme Code. Commercial disputes arising from such accredited agencies are in various stages of arbitration as per the agreements. Prasar Bharati Board has also approved steps to settle such disputes from time to time.**

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